No. F-7(352)/RSLSA/2020/Estt./ P. S.-71-Der. 103

Date: 20.07.2020

ABRIDGED ADVERTISEMENT

Applications are invited from eligible candidates having requisite qualifications for Contractual engagement as Legal Researcher for deputing with Rajasthan State Legal Services Authority for a term upto 2 years under the Scheme for engaging Legal Researcher. The Scheme for engaging Legal Researcher in Rajasthan State Legal Services Authority and Application Form may be downloaded from the official website of Rajasthan State Legal Services Authority (RSLSA) (http://rlsa.gov.in).

- 1. Total Number of Posts: 04 (Four)
- 2. Any Candidate appearing for final semester may also apply but before final process of selection he or she have to submit final pass out result.
- 3. Maximum age of the candidate as on 1st January of year 2021 must not be more than 33 years.
- 4. Last date for submitting application: Application form duly filled up and complete in every manner must reach to the office of the Member Secretary, Rajasthan State Legal Services Authority, Rajasthan High Court Campus, Jaipur-302005 (Rajasthan) on or before 31.08.2020 during office hours.

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Rajasthan State Legal Services Authority

Instruction Note

- 1. Candidates should affix a latest taken (Not later than Six Months) colored photograph in passport size with his own signature thereon.
- The envelope containing application should be marked "APPLICATION FOR THE LEGAL RESEARCHER".
- 3. Every Envelop shall contain only one application form. An envelope containing more than one application form shall stand rejected.
- Candidate must attach self-attested copies of all documents in support of their age and educational qualifications, extracurricular activities and experience etc.
- 5. Applications may be sent either by Speed Post, Registered Post, or through Courier, or can be deposited by hand during office hours.
- Application will be rejected, if photo is not pasted or self-attested copies
 of material documents are not attached with it, or if it is not signed by the
 applicant or if it is not received within stipulated time.
- Applications received after last date shall not be entertained and RSLSA
 will not be responsible for any postal delay. All defective and incomplete
 applications will be rejected out-rightly.
- 8. Candidate have to submit an undertaking on the prescribed proforma that during the engagement as Legal Researcher, neither he/she shall practice in any court of law nor engage himself/herself in any other professional pursuit.
- The candidates are required to furnish a checklist along with application form mentioning therein details about the certificates and the testimonials enclosed with the form.
- 10. Information regarding format of application and other information are available on the website of the Rajasthan State Legal Services Authority at http://rlsa.gov.in which must be read carefully before filling up application.

Date: 20.07.2020

Member Secretary

(Please enclose self-attested copies of documents)							Passport size	
Advertisement No. F-7(352)/RSLSA/2020/Estt./ Date: 20.07.2020						2020	PHOTO (Not later than 6 months)	
	ease Read instructions and orm. It is neither an emplo							
1.	Name of Applicant (Mr./Ms./Mrs)							
2.	Father's Name							
3.	Mother's Name							
4.	Spouse's Name (If any)							
5.	Date of Birth							
6.	Permanent Address:				60 (1)			
	Present Address:							
7.	Contact Details:	Landline	Number					
		Mobile Number						
		E-Mail A	ddress					
8.	If enrolled as an Advocate, then mention the Enrolment Number with year and Name of Bar Council							
9.					al Qualification			
		Year of Passing	Board/U Institute	niversity/	Subject	Grade/Pe ent/ Mar Obtained	ks/ spec	other ial evement
	Secondary							
	Senior Secondary							
	Law Graduation							
	Post-Graduation in Law							
	Doctorate in Law							
	Other Professional Qualification, if any							

10.	Publications of Papers in Law or other legal research/academic work			
11.	Computer Proficiency	Working knowledge of Computer Name of Institute	Yes/No	
		(Certificate/ Diploma/Degree)		
		Typing Skills in Hindi and/or English (Speed in W.P.M.)		
12.	Marital Status		If married, do you have, more than one spouse living, or have married a person having a spouse living?	
13.	Whether any Criminal case has been registered against You, if so, details and current status thereof.			
14.	Whether party to any civil, criminal or other litigation (whether pending or decided) if so give nature and details of involvement?			1000
16.	Have you ever been debarred from any exam/rusticated by any authority/Institute/ PSC? If yes, give details thereof.			
17.	Are you medically fit? State your general health condition			
18.	Aadhar No. PAN No. (if any)			
19.	Any other previous relevant experience or other information?		10 10 10 10 10 10 10 10 10 10 10 10 10 1	
20.	Please specify Name and details of two responsible persons with mobile numbers, who may	(i)	(ii)	
	certify you to be a person of Integrity, Honesty and Good Moral Character (Shall			



	Not be in blood relations)							
	DECLARATION L							
	and all information furnished hereinabove are true and correct to the best of my knowledge and							
	belief, as nothing has been concealed or suppressed therefrom. I understand that furnishing false							
	information or suppression of any factual information would render my candidature liable to be rejected and may also attract necessary legal action.							
	rejected and may also attract necessary regar action.							
	Date: (Signature of Applicant) Place							
	riacc							

